

प्राप्त हुए हैं, वे उनके खाते में उपलब्ध राशि के आधार पर भुगतान जा रहे हैं।

सिधभूमि जिले में इस्पात और जस्त खानों का पट्टा

4934. श्री रामावतार शास्त्री : क्या इस्पात और खान मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या कुछ फर्मों में सिधभूमि जिले के नोवामुण्डी क्षेत्र में इस्पात और जस्त खानों को पट्टे पर देने के लिए सरकार को आवेदन दिए हैं; यदि हां तो उनके नाम क्या हैं ;

(ख) क्या एक आवेदक पर आयकर स्वामित्व आदि की राशि बकाया है; यदि हां तो उक्त आवेदक का नाम क्या है;

(ग) क्या बिहार सरकार ने उक्त प्रयोजन के लिये किसी फर्म के नाम का सुझाव दिया है; यदि हां, तो उसका नाम क्या है; और

(घ) इस बारे में निर्णय में विलम्ब किये जाने के क्या कारण हैं ?

इस्पात और खान मन्त्रालय में राज्य मन्त्री (श्री साहनबाज खाँ) : (क) बिहार सरकार ने यह सूचना दी है कि सिधभूमि जिले के नोवामुण्डी ग्राम में लौह अयस्क और मैंगनीज अयस्क के लिए खनन पट्टे के अनुदान हेतु निम्नलिखित पार्टियों ने 3-5-1969 को आवेदन दिए थे :-

1. सर्वश्री साहू ब्रदर्स
2. सरदार फौजा सिंह
3. श्री श्यामल कुमार खिरवाल

(ख) सर्वश्री साहू ब्रदर्स के भागीदार, श्री डी०डी०साहू ने सरकार के 13,378.39 रु० देने हैं। आवेदक, सर्वश्री साहू ब्रदर्स, द्वारका दास राय गोपाल साहू का भी भागीदार है जिसने सरकार को 4,247.19 रुपए की राशि प्रतिशेष के रूप में देनी हैं।

तृतीय आवेदक, श्री श्यामल कुमार खिरवाल सर्वश्री खेमकरन दास हरदत्त राय का भागीदार है जिसने सरकार को 1,174.57 रुपए की राशि प्रतिशेष के रूप में देनी है।

(ग) और (घ). राज्य सरकार ने सरदार फौजा सिंह को, जो कि उपरलिखित आवेदकों में से एक हैं पक्ष में खनन/पट्टे के अनुदान के लिए सिफारिश की। तत्पश्चात् राज्य सरकार के सरदार फौजा सिंह के आवेदन को निपटान में असफल होने पर, उसने खनिज रियायत नियम, 1960 के नियम 54 के अधीन केन्द्रीय सरकार के समक्ष पुनरीक्षण आवेदन प्रस्तुत किया। मैसर्स साहू ब्रदर्स ने भी, जो आवेदकों में से एक है, नियम 54 के अधीन पुनरीक्षण आवेदन प्रस्तुत किया हैं और यह दोनों आवेदन विचाराधीन हैं।

Uniformity in Food Prices in Different States

4935. SHRI PRIYA RANJAN DAS MUNSI : Will the Minister of Agriculture be pleased to state :

(a) why in Bombay, Calcutta, Delhi, Madras, Lucknow and Ahmedabad the uniformity of essential food prices is not possible; and

(b) whether any plan has been taken in regard to uniformity of prices in big cities?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE) : (a) Market prices of various food articles differ from place to place owing to various factors, viz. (i) distance between the source of supply and the consuming centre and the transport costs involved, (ii) difference in variety, (iii) variations in the cost of marketing and processing and profits of intermediaries in different parts of the country and (iv) difference in local taxes, etc

(b) The Government are issuing essential foodgrains through public distribution system at uniform issue prices throughout the country including big cities

High Labour Wages in Bombay and Madras

4936. SHRI PRIYA RAN JAN DAS MUNSI : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether the labour wages in Bombay and Madras are higher than in Calcutta or West Bengal as a whole, and

(b) if so, the reasons behind it ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR). (a) and (b). A comparison may be feasible if any particular industry and the category of workers (e.g. unskilled, semi-skilled etc.) is specified.

Purchase of Tarpaulins for Evacuees from Bangla Desh

4937. SHRI PRIYA RANJAN DAS MUNSI : Will the Minister of SUPPLY be pleased to state :

(a) whether tarpaulins have been purchased for evacuees from Bangla Desh by Government at the same price all over the country;

(b) the total expenditure on such purchases so far; and

(c) the value of tarpaulin bought in West Bengal ?

THE MINISTER OF SUPPLY (SHRI D. R. CHAVAN). (a) No, Sir. The price of tarpaulins purchased by the Directorate General of Supplies & Disposals varied according to quality of material and the delivery offered by different firms.

(b) Rs. 89.33 lakhs approximately.

(c) The value of tarpaulins ordered on firms located in West Bengal is Rs. 54,97,619.

Retrenchment of Workers in Donimalai Iron Ore Project, Mysore

4938 SHRI INDRAJIT GUPTA : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether he is aware that since January, 1971, about 537 workmen have been retrenched at the Donimalai Iron Ore Project, Mysore;

(b) whether he is also aware that 14 important office bearers and functionaries of the Employees' Association have been either dismissed or suspended for their trade union activities;

(c) whether the workers have serious allegations against the repressive anti-labour policy of the Project management; and

(d) whether any steps will be taken to normalise employer-employee relations ?